

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-103**

IB-898/ND/2020

New IA/1407/2023

**IN THE MATTER OF:**

Z-Com India Pvt Ltd

**Vs.**

Frontline (NCR) Business Solutions Pvt Ltd

**....Applicant**

**.....Respondent**

**SECTION**

U/s 9 IBC

**Order delivered on 14.03.2023**

**CORAM:**

**SHRI ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv Gunjan Malhotra in IA-1407/2023

For the Respondent :

**ORDER**

As prayed by Ld. Proxy Counsel for the Applicant, hearing is deferred to  
**24.03.2023.**

**Sd/-**  
**(DR. BINOD KUMAR SINHA)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**